

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 163 OF 2018 IN
APPEAL NO. 202 OF 2016**

Dated: 11th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Mr. G. Umapathy
Mr. Aditya Singh
Mr. Naveen Kohli for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-7 to 9 & 14

Ms. Ranjana Roy Gawai
Mr. Rohan Gupta for R-10

Mr. Rahul Dhawan
Mr. Mohit Aggarwal for R-11 & 12

Mr. Anand K. Ganesan
Ms. Neha Garg for R-13

ORDER

Heard.

IA as well as main appeal shall be heard together.

List the matter for hearing on **25.10.2018.**

(S. D. Dubey)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson